

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'G' BENCH
MUMBAI**

**BEFORE: SHRI SAKTIJIT DEY, JUDICIAL MEMBER
&**

SHRI M.BALAGANESH, ACCOUNTANT MEMBER

**ITA No.1506/Mum/2020
(Assessment Year :2014-15)**

Shri Jagdish Harjivan Makwana 203, Mahavir Apartment Tardeo Road, J D Marg Mumbai	Vs.	Income Tax Officer 19(2)(1), Mumbai Room No.221, Matru Mandir Tardeo Road, Opp Bhatia Hospital Mumbai – 400 007
PAN/GIR No. AJFPM2819R		
(Appellant)	..	(Respondent)

Assessee by	None
Revenue by	Shri T.S. Khalsa
Date of Hearing	29/09/2021
Date of Pronouncement	29/09/2021

आदेश / ORDER

PER M. BALAGANESH (A.M):

This appeal in ITA No.1506/Mum/2020 for A.Y.2014-15 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-30, Mumbai in appeal No.CIT(A)-30/19(2)(1)/15030/2016-17 dated 28/11/2019 (Id. CIT(A) in short) against the order of assessment passed u/s.144 of the of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 15/12/2016 by the Id. Income Tax Officer 19(2)(1), Mumbai (hereinafter referred to as Id. AO).

2. We find that the assessee filed a letter dated 28/09/2021 mentioning that an application had been preferred under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-3 from the designated authority thereon, copy of which was enclosed alongwith this letter.

3. In view of this, we hereby treat the appeal pending before us as dismissed and withdrawn with a liberty given to the assessee to get the appeal restored in the event that assessee's declaration made under "Vivad Se Viswas Scheme 2020" is declared bad in law in future for any reason whatsoever.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in open Court on 29/09/2021.

Sd/-
(SAKIJIT DEY)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 29/09/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai